wholesale prices (base : 1970-71=100) was 288.6 in 1982-83 and 315.3 in 1983-84.

Amendment to Enemy Property Act

2920. SHRI JITENDRA PRASADA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received representations regarding harassment being faced by many citizens, specially members of the minority community on account of the operation of the Enemy Property Act ;

(b) the salient features of these representations received so far ;

(c) whether a proposal is under the active consideration of Government that the Enemy Property Act be suitably amended so that the desired relief is given and anomalies and absurdities removed ; and

(d) whether the operation of a similar Act in Bangladesh, known as the Vested Property Act, has been stayed till further orders on the representation of the Hindu minority ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b). It has been represented that some persons are facing difficulties on account of the operations of the Enemy Property Act. The main point made pertains to the apprehension that there is time consuming litigation and difficulties faced by some members of the Minority community and other persons in the sale and purchase of properties..

(c) Proposals in this regard are receiving the attention of the Government.

(d) No such orders have come to the notice of the Government.

मद्रास के सीमा शुल्क अधिकारियों द्वारा सोना पकड़ा जाना

2921. श्री शिव शरण वर्मा :
श्री जयपाल सिंह कश्यप :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मद्रास के सीमा शुल्क अधिकारियों ने जुलाई, 1984 में सिंगापुर से आने वाले ब्रिटेन के एक राष्ट्रिक से लगभग 12 किलोग्राम सोना पकड़ा है ;

(ख) यदि हां, तो पकड़े गए सोने का क्या मूल्य अंकलित किया गया है और ब्रिटेन के इस राष्ट्रिक का नाम और पता क्या है तथा उसके विरुद्ध क्या कार्यवाही की गई है ; और

(ग) क्या उक्त सोने का मूल्य कम आंका गया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस०एम० कृष्ण) : (क) और (ख) जी, हां ।

दिनांक 17 जुलाई, 1984 को, 2210, एम० एच०डेल, पियाले मालेट मेट्रो ; मनीला के निवासी रॉबर्ट मिल्लिगन विग्गिस, पुत्र श्री जार्ज कुशांक विग्गिस नाम ब्रिटेन — राष्ट्रिक को, जो सिंगापुर से हवाई जहाज द्वारा मद्रास हवाई अड्डे पर उतरा था, उस समय मार्ग में रोका गया था, जब ग्रीन चैनल से उसकी निकासी हो चुकी थी । उसकी जामा-तलाशी लिये जाने पर उसके पास से विदेशी मार्के के सोने की एक-एक किलोग्राम वजन की सोने की बारह छड़ें बरामद हुई । सोने की ये छड़ें उसने अपने शरीर में तथा अपने जांघिए और पैंट की जेबों में छिपाकर रखी हुई थीं । अभिगृहीत सोने का बाजार-मूल्य 24.24 लाख रुपये है । उससे बरामद हुए इस सोने का अभिग्रहण सीमा शुल्क अधिनियम के उपबन्धों के अधीन कर लिया गया है । श्री विग्गिस को गिरफ्तार करके न्यायिक रियासत में भेज दिया गया है ।

(ग) जी, नहीं ।

Carpet Weaving Training Centres Under Development Commission (Handicrafts) in U.P.

2922. SHRI R.P. YADAV : Will the Minister of COMMERCE be pleased to state :

(a) the number of carpet weaving training centres sanctioned and running year-wise under the Development Commissioner (Handicrafts) in Uttar Pradesh since 1975 ;

(b) whether more centres than sanctioned were running during any year ; and if so, the details thereof ; and

(c) the expenditure incurred without sanction on centres referred to in part (b) above and the action taken to fix responsibility for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) The number of Carpet Weaving Training Centres sanctioned and functioning in U.P. yearwise, is given below :

1975-76	26
1976-77	97
1977-78	153
1978-79	193
1979-80	218
1980-81	218
1981-82	212
1982-83	212
1983-84	212

(b) No, Sir.

(c) Does not arise.

Request of Kerala Government for a Defence Manufacturing Unit

2923. SHRI XAVIER ARAKAL : Will the Minister of DEFENCE be pleased to state :

(a) whether Hindustan Aeronautics Ltd., has decided to develop and manufacture a new twin-engine helicopter ;

(b) if so, details thereof ;

(c) whether Government propose to have a new manufacturing unit ;

(d) if so, the location of the new unit ; and

(e) whether Government of Kerala have requested for a defence manufacture unit similar to the new ordnance factory of Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) An Agreement for the design and development of an Advanced Light Helicopter has been concluded with M/s MBB of the Federal Republic of Germany on the 21st July, 1984. The 7-year Agreement envisages that the first prototype will fly in about 4 years time. The Indian made helicopters will be delivered to the Services in the early 1990s.

(c) and (d). No, Sir. The Advanced Light Helicopter is proposed to be developed and manufactured at the Helicopter Division of Bangalore Complex where capacity exists.

(e) Request for locating a public sector unit has been received.

तम्बाकू उत्पादकों की कठिनाइयां

2924. श्री मोतीभाई आर० चौधरी : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने तम्बाकू के परिष्करण के काम से लगे किसानों की समस्याओं पर अध्ययन करने और उनकी समस्याओं को हल करने के उपाय सुझाने के लिए एक कार्य-दल गठित किया है ;

(ख) यदि हां, तो इस दल ने क्या सुझाव दिए हैं ;

(ग) क्या सरकार ने इन सुझावों को स्वीकार